

Kerala is not making much headway due to lack of ample powers with the State Government for procurement ; and

(c) if so, how long it will take Government to take a decision on the delegation of powers for the effective implementation of husk procurement as well as trial of monopoly procurement at least in few districts ?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA) : (a) to (c). A decision will be taken on various issues relating to development of coir industry including the question of delegation of powers requested by Government of Kerala for implementation of the husk control in coir industry, as soon as Government takes a final view on the report of the High Level Study Team on Coir Industry constituted under the Chairmanship of Shri B. Sivaraman. The report is under consideration.

Setting up of Vijayanagar Steel Plant

3069. SHRI B.V. DESAI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that the Vijayanagar Steel Plant project is to be included in the Sixth Five Year Plan ;

(b) if so, whether the Plan Finance Wing of the Union Finance Ministry have been asked to make a detailed proposal in consultation with the Planning Commission to provide funds during the Sixth Plan itself for this project ;

(c) if so, by what time the final decision is likely to be taken ; and

(d) whether this steel plant is to be set up during 1983 or it will take some more time ?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA) : (a) and (b). The project is already included in the Sixth Five Year Plan but the investment decision has yet to be taken.

(c) and (d). It is expected that a decision about the strategy to be adopted for building this plant will be taken in the near future. Time frame for the construction of the plant will be a part of this decision.

Armed action plan by underground insurgents in Nagaland, Mizoram and Tripura

3070. SHRI B. V. DESAI :
SHRI P. M. SAYEED :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the security forces have unearthed a plan in which underground insurgents have been planning for a large scale armed action simultaneously in Nagaland, Mizoram and Tripura during the month of July, 1982 if so the details thereof ;

(b) the measures taken by Government to meet the challenge thrown by these anti-national elements ;

(c) whether Central Intelligence have already checked the MNF activities ; and

(d) if so, the further steps being taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (d). Extremist activities have come to notice in Mizoram and Manipur. Sporadic attacks from across the border on

the security forces and civilian population have also taken place in Nagaland. However, Government have no information regarding the plan of the underground for simultaneous large-scale armed action in Nagaland, Mizoram and Tripura during the month of July, 1982. The extremists organisations in Manipur as well as Mizoram have been declared unlawful under the Unlawful Activities (Prevention) Act, 1967. Since January 82, 169 arrests have been made and 453 undergrounds have surrendered in Mizoram while in Manipur 173 arrests have been made and 27 undergrounds have surrendered. A sizeable quantity of arms and ammunitions have also been recovered. Security measures have been intensified to effectively deal with the underground elements in the north-east.

Setting up of Factory in West Bengal for Electrical Parts

3071. SHRI HANNAN MOLLAH:
 PROF. RUP CHAND PAL :
 SHRI AJIT KUMAR SAHA :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Minister of Industry and Commerce and Minister of Small Scale Industry, Government of West Bengal met the Deputy Minister of Electronics in Calcutta and demanded for setting up a factory to produce electrical parts ;

(b) if so, details thereof; and

(c) steps taken by Government in this regard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M.S. SANJEEVI RAO) : (a) Yes, Sir.

(b) and (c). Discussions were held between the Deputy Minister for Electronics and the Minister for Small Scale Industry, Government of West Bengal, on steps to generate the growth of the Electronic Industry in West Bengal, with special emphasis on the growth of the Industries connected with electronic components.

BHEL Siemens agreement on Steam Generators

3072. SHRI HANNAN MOLLAH : Will the Minister of INDUSTRY be pleased to state :

(a) whether the western countries are undergoing recession so far as the steam generators industry is concerned ;

(b) if so, whether the BHEL-Siemens agreements amounts to a sort of rescue act for a industry which could not sell in its own market ;

(c) if so, whether Government are going to have a re-thinking on the said agreement ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA) : (a) BHEL have not signed any collaboration agreement with M/s. Siemens of West Germany for manufacture of steam generators, *i.e.* boilers.

(b) to (d). Do not arise.